

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL)

(a) and (b) There is no such proposal to constitute a Board. There is already a Philatelic Advisory Committee consisting of official and non-official members including Members of Parliament, Artists and Philatelists. The main function of the Committee is to advise Government in all matters pertaining to philately, particularly for the improvement of the postage stamps.

INTERNATIONAL BUDDHIST UNIVERSITY
AT GAYA

401 SARDAR RAM SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a senior member of the Bhikku Sangh has appealed to Government that Budda Gaya be reserved for an International Buddhist University;

(b) whether any formal request has been received in this regard; and

(c) whether Government have considered it?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) and (b) No such request has been received in the Ministry of Education

(c) Does not arise.

402 [Transferred to the 13th June, 1967].

403. [Transferred to the 6th June, 1967].

BHARAT ELECTRICALS, RANIPUR

404. SHRI M. V. BHADRAM:
SHRI BALACHANDRA
MENON:

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the Bharat Heavy

Electricals Ltd, Ranipur, Hardwar has implemented the interim recommendations of the Engineering Wage Board, and

(b) if so, whether the Relief was paid in addition to the D. A. to the employees consequent upon revision in the Central Government D. A. rates?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI). (a) and (b) The interim recommendations of the Engineering Wage Board have been implemented. Enhanced rates of D. A. were introduced with effect from 1st December, 1965 and 1st August, 1966. While introducing these enhanced rates, it was stipulated that these enhancements will be subject to adjustment against the interim and final award of the Wage Board. In every case the increases in D. A. sanctioned have been more than the amounts recommended in the interim recommendations of the Engineering Wage Board

WAGE BOARD FOR COAL MINING
INDUSTRY

405 SHRI M. V. BHADRAM:
SHRI BALACHANDRA
MENON:

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether it is a fact that the Report of the Central Wage Board for Coal Mining Industry is not unanimous;

(b) whether any tripartite meeting was convened by Government to examine the Wage Board Report and to reach a settlement but the meeting was later postponed;

(c) if so, what is the reason for the postponement, and